

—shortage of railway wagons and rolling-stock; that has been said to be one of the premier reasons for bottle-neck in coal transport. Could the hon. Minister enlighten us as to the immediate steps that are being taken to ensure that this bottle-neck is removed? The hon. Minister has taken exception to the use of the word 'default' and he says that there is no default. Let him answer at least this question.

**Mr. Speaker:** The hon. Member had used the word 'default'. The answer is that there is no default and the presumption of the hon. Member is wrong. Now, he has modified the question and says that if there is no default then there may be shortage. That would be a fresh question altogether.

**श्री शिव नारायण :** मैं यह जानना चाहता हूँ कि इस कंसलटेटिव कमे कौन से मेम्बर हैं और उन के मुख्य मुद्दाव क्या हैं ?

**श्रीमती तारकेश्वरी सिन्हा :** जो मुख्य मुख्य मुद्दाव थे वे स्टेटमेंट में दे दिए गए हैं । जिस स्टीयरिंग कमेटी ने इसके बारे में कुछ कार्रवाई की है उसके दो मेम्बर हैं । उस कार्रवाई के बाद रिपोर्ट लिखने के लिए कंसलटेटिव कमेटी को दे दी गयी जो कि इस काम में एक्सपर्ट हैं । स्टीयरिंग कमेटी के एक मेम्बर हैं श्री जी० एल० बंसल, सेक्रेटरी जनरल इंडियन चेम्बर आफ कमर्स, और दूसरे हैं श्री एडवर्ड मेसन, हारवर्ड यूनीवर्सिटी के ।

#### Anti-Fraud Squad

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\*6.7\* **Shrimati Savitri Nigam:**  
**Shri Maheswar Naik:**

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Government are contemplating the setting up of a high-power anti-fraud squad to

check and penalise economic offences in the Corporate Sector; and

(b) if so, when the proposal is likely to be put into effect?

**The Minister of Planning (Shri B. R. Bhagat):** (a) and (b) The question of widening the scope of work of the enforcement staff under the Ministry of Finance and of strengthening that staff to cope with the increased work is under consideration. It is however not possible to state precisely when the reorganised arrangement will be given effect to.

**Shrimati Savitri Nigam:** May I know the names of the members of this committee which is going to give its final decisions?

**Shri B. R. Bhagat:** It is done by the Department, by the officers concerned, and finally, the Finance Minister will take a decision on this.

**Shrimati Savitri Nigam:** May I know in what way this committee is intended to strengthen this whole unit, and in what way it is going to make it more and more effective?

**Shri B. R. Bhagat:** This is being done by the Ministry. There is no committee.

**Shri Kapur Singh:** May I know whether Government have made a proper examination of the merits and demerits of the question of in-built checks versus exterior controls, and if so, whether they will give a second look to this innovation of squad inspections of Government offices?

**The Minister of Finance (Shri T. T. Krishnamachari):** I could not catch the question.

**Mr. Speaker:** I could not understand it. I must confess that.

**Shri Kapur Singh:** I am very sorry. I shall try to make myself clearer. Have Government examined whether in administration in-built checks are more effective or sporadic exterior controls are more effective, and if they have, will they give a second look to this innovation of outsider squads swooping on offices? Is the question clear now?

**Shri T. T. Krishnamachari:** As I said, I share with the Chair the difficulty in precisely understanding the import of the question. The idea really is to have an organisation which will be in-built into the revenue structure. But in regard to its operations, it would certainly come under the disciplinary jurisdiction of an overall organisation which will be outside the Ministry.

**Mr. Speaker:** Though I must give the hon. Member credit for his intelligence, intellect and learning etc., I would request all hon. Members to use such language as might be intelligible to most of us.

**Shri Kapur Singh:** I apologise for my obtuseness. But the question that I have asked is fundamental.

**Mr. Speaker:** I do not doubt that. I am giving him credit for that.

**Shri A. P. Jain:** You are giving him credit and not to others. That is discrimination.

**Mr. Speaker:** I had only to compare my own intelligence and not that of others.

**Shri Daji:** May I know whether the reorganised scheme will take some time to come into effect, and may I also know the broad details of the reorganisation scheme and how it differs from the present system?

**Shri T. T. Krishnamachari:** We are still in the stage of thinking about it. We have not yet reached a finalisation stage. When we do so, we shall be happy to inform the hon. Member and the House.

**Shri S. N. Chaturvedi:** May I know whether this organisation is intended to be an intelligence or investigating agency or both?

**Shri T. T. Krishnamachari:** All this will be premature at the present moment. The organisation available in the various departments in the revenue section of my Ministry is not

adequate, both in regard to investigation and also in regard to the processing of that investigation. We are trying to remove the defect, and as I have said, the complete picture is not before us yet?

**Shri Bhagwat Jha Azad:** Till this reorganisation scheme comes into operation how do Government propose to deal with the economic offences which are on the increase in the country?

**Shri T. T. Krishnamachari:** The existing organisations will do it. So far as the Excise Department is concerned, they do some work and there is the Special Police Establishment in the Home Ministry which is also supposed to assist us.

श्री रामेश्वरानन्द : पहले की अपेक्षा सारे देश में और सारे सरकारी विभागों में अधिक भ्रष्टाचार फैल रहा है जिसको रोकने का सरकार यत्न करती है। मैं जानना चाहता हूँ कि इसका क्या कारण है ?

अध्यक्ष महोदय : इसकी बहस हम अलाहिदा से करेंगे ।

### Non-Project Loans

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\*668. { **Shri D. C. Sharma:**  
**Shri Bishanchander Seth:**  
**Shri Dhaon:**  
**Shri B. P. Yadava:**  
**Shri P. C. Borooah:**

Will the Minister of Finance be pleased to state:

(a) whether India is likely to get more non-project loans as the principle of non-project loans has been accepted by the World Bank and Members of the Aid India Consortium; and

(b) if so, what are the expectations?

**The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha):** (a) and (b). Out of the